Central Administrative Tribunal Principal Bench: New Delhi

CP No.7/2016 In OA No.1800/2015

New Delhi this the 6th January, 2016

Hon'ble Shri Sudhir Kumar, Member (A) Hon'ble Shri Raj Vir Sharma, Member (J)

Dilbagh Singh S/o Late Mange Ram, R/o RZ 200, Gopal Nagar, Najafgarh, Delhi, At present R/o House No.1118, Village & Post Office Nigana, Tehsil Kanaur, Distt. Rohtak, Haryana. (By Advocate: Mr. Satyam Thareja)

...Petitioner

Vs.

- Shri C.R.Garg
 Delhi Transport Corporation,
 Through Chairman,DTC Headquarter,
 Indraprastha, Delhi.
- Shri C.R.Garg
 Delhi Transport Corporation,
 DTC Headquarter, Indraprastha, Delhi.
- Shri Sunil Kumar Chillar,
 Depot Manager,
 D.T.C., Hari Nagar Depot-I,
 New Delhi 64

...Respondents

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

After advancing some arguments on the point of admittance of the case for the purpose of issuance of notice in the Contempt Petition, learned counsel for the petitioner seeks leave & permission to withdraw the present Contempt Petition, with liberty to take recourse in appropriate proceedings, as per law. The permission is granted. The Contempt Petition is dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma) Member (J) (Sudhir Kumar) Member (A)

/kdr/